

6

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

O.A. No. 334 of 1994

New Delhi, dated the 22nd November, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Suresh Chandra,
S/o Shri Kunwar Pal Singh,
R/o H-93, Ganga Vihar,
New Delhi.

..... APPLICANT

(None appeared)

VERSUS

1. Union of India through the
Secretary,
Ministry of Communication,
New Delhi.

2. The Director,
Dept. of Telecommunication,
Bareilly (U.P.)

3. The Divl. Engineer TAR
Aligarh Division,
Aligarh (U.P.)

..... RESPONDENTS

(By Advocate: Mrs. Raj Kumari Chopra)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We note that the applicant has been
absenting ⁱⁿhimself for the last four consecutive
occasions. It appears that the applicant is not
interested in pursuing the case and under the
circumstances this O.A. is dismissed for default
and non-prosecution.

Adavalli
(DR. A. VEDAVALLI)
Member (J)

/GK/

S.R. Adige
(S.R. ADIGE)
Member (A)